

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SEBI SPL CASE	100086/2014	Securities and Exchange Board of India Vs Ms. Bhu Bhairav Agro Tech Ltd. and Ors.	
2	SEBI SPL CASE	100355/2014	Securities and Exchange Board of India Vs Arshad Afzal Khan	Modi
<u>HEARING</u>				
3	SEBI SPL CASE	100462/2014	Securities and Exchange Board of India Vs Ms Om Investment	Sharad Bansode
4	SEBI SPL CASE	100034/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MONARCH PROJECTS AND FINMARKETS LTD.	
<u>EVIDENCE</u>				
5	SEBI SPL CASE	100310/2014	Securities and Exchange Board of India Vs Mangalaben A. Doshi	
<u>CHARGE</u>				
6	SEBI SPL CASE	100039/2014	Securities and Exchange Board of India Vs Ms. Goldage Plantations and Marine I Ltd and Ors.	
7	SEBI SPL CASE	100201/2014	Securities and Exchange Board of India Vs Panther Investrade Limited and 3 Ors.	
8	SEBI SPL CASE	100143/2015	Securities and Exchange Board of India Vs Ms. Alexcon Foamcast Ltd., and 1 other.	

ORDER

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SEBI SPL CASE	100027/2014	Securities and Exchange Board of India Vs Sagar Green Gold Plantations Group Pvt. Ltd. and Ors.	
10	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	
<u>APPEARANCE</u>				
11	SEBI SPL CASE	100066/2016	Securities and Exchange Board of India Vs Dushyant Natwarlal Dalal and 24	
12	SEBI SPL CASE	100074/2016	Securities and Exchange Board of India ... Complainant Vs Dushyant Natwarlal Dalal and Ors. ... Accused	
13	SEBI SPL CASE	100021/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs HARI MOHAN BERIWALA....ORS 2	pp
<u>CITATION</u>				
14	SEBI SPL CASE	100065/2014	Securities And Exchange Board of India Vs Dilip Sudhanar Pendse	
<u>REPORT</u>				
15	SEBI SPL CASE	100092/2014	Securities and Exchange Board of India Vs Ms Anix Ship Breaking Industries Ltd. and Ors.	
16	SEBI SPL CASE	100100/2014	Securities and Exchange Board of India Vs Home Trade Ltd. and Ors.	

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17	SEBI SPL CASE	100390/2014	Securities and Exchange Board of India Vs Ms. Indasia Holdening Pvt. Ltd. and Ors.	Dipak Lingot
(Main Matter SEBI MA/0100185/2014)				
18	SESSIONS CASE	100734/1987	The State Colaba P.S. Vs Ramkishor @ Vijay Pohabsingh Baghal	
19	SESSIONS CASE	100919/1987	The State D.N. Nagar P.S. Vs Buddhiram Tulsi Yadav and ors.	
20	SESSIONS CASE	100926/1987	The State Tilak Nagar P.S. Vs Kailash Quresh Ayyar and ors	
21	SEBI SPL CASE	100354/2014	Securities and Exchange Board of India Vs MS Nitin Capital Service and ors 3	Narandar Rawat
22	SEBI SPL CASE	100013/2016	Securities and Exchange Board of India Vs Suryadeep Salts Refinery and Chemical Works Ltd.and others	

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<u>EVIDENCE</u>				
1	SEBI SPL CASE	100103/2014	Securities and Exchange Board of India Vs Shree Investment	
2	SEBI SPL CASE	100252/2014	Securities and Exchange Board of India Vs Tejash J. Shah	
3	SEBI SPL CASE	100255/2014	Securities and Exchange Board of India Vs Mahendra A. Shah	
4	SEBI SPL CASE	100319/2014	Securities and Exchange Board of India Vs Sanjay R. Shah	
5	SEBI SPL CASE	100349/2014	Securities and Exchange Board of India Vs Tripex Overseas Ltd.	Ankit Bhansali
6	SEBI SPL CASE	100428/2014	Securities and Exchange Board of India Vs Four Season forms Ltd. and ors.	P. S. Prasad K. MANAO PRABHAKARAN
7	SEBI SPL CASE	100436/2014	Securities and Exchange Board of India Vs Ms. Green World Farm and Frasty pvt. ltd and ors	Sharad Bansode
8	SEBI SPL CASE	100441/2014	Securities and Exchange Board of India Vs Ms Rajesh N. Jhaveri	Sharad Bansode
9	SEBI SPL CASE	100442/2014	Securities and Exchange Board of India Vs Ms Rajmudra Agro Tech India Ltd. and ors	Sharad Bansode
10	SEBI SPL CASE	100045/2015	Securities and Exchange Board of India Vs K. Nataranjan	

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11	SEBI SPL CASE	100180/2015	Securities and Exchange Board of India Vs Suresh G.Motwani and 5 others.	
12	SEBI SPL CASE	100219/2015	Securities and exchange Board of India Vs Sunearth Ceramics Ltd and 14 others	
13	SEBI SPL CASE	100010/2016	Securities and Exchange Board of India Vs Shri. T. Sridhar	
14	SEBI SPL CASE	100046/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs RAINBOW PERENNIAL KRISHI LTD.	
15	SEBI SPL CASE	100002/2017	Securities and Exchange Board of India .. Complainant Vs E-Star Inforech Ltd. and 1 Anr	
16	SEBI SPL CASE	100027/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs IMTIYAZ HUSAIN SAIYED MOHAMED SAIYED	pp
<u>CITATION</u>				
17	SEBI SPL CASE	100154/2014	Securities and Exchange Board of India Vs Ms. Damyayanti Finvest Pvt. Ltd.	
18	SEBI SPL CASE	100047/2016	Securities and Exchange Board of India Vs M/s. CDP Fincap Pvt. Ltd. and others.	
<u>REPORT</u>				
19	SEBI SPL CASE	100448/2014	Securities and Exchange Board of India Vs Ms B. L. Investment	Sharad Bansode

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20	SEBI SPL CASE	100027/2015	Securities and Exchange Board of India Vs Ravi Totla	Sharad Bansode
21	SEBI SPL CASE	100169/2015	Securities and Exchange Board of India Vs Vrajesh Patel	
22	SEBI SPL CASE	100185/2015	Securities and Exchange Board of India Vs MS Ankur Cultivators Pvt Ltd. and 2 others	

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<u>HEARING</u>				
1	SEBI MA	100013/2016	The State SEBI Vs Jayesh V. Merchant	
2	SEBI MA	100030/2016	SEBI Vs Nitish Nayak	
<u>CITATION</u>				
3	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
4	SEBI SPL CASE	100032/2015	Securities and Exchange Board of India Vs La Mark Farms Ltd and ors	Sudeep Mishra
<u>REPORT</u>				
5	SEBI SPL CASE	100406/2014	Securities and Exchange Board of India Vs Rameshchandra Ishwarlal Gandhi and 4 others.	Arun Panigrahi
(Main Matter SEBI MA/0100210/2014)				
6	SESSIONS CASE	100829/2014	The State V.P Road Police Station Vs Bhajanlal Asuram Bisnoi and Ors.	
7	SEBI SPL CASE	100172/2015	Securities and Exchange Board of India Vs Ashish Patni and Ujwal Patni	
8	SEBI SPL CASE	100192/2015	Securities and Exchange Board of India Vs MS. Jaitra Estate Developers Pvt. Ltd. and two others	
9	SEBI SPL CASE	100204/2015	Securities and exchange Board of India Vs Dimensional Capital and Services Pvt.Ltd	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SEBI SPL CASE	100206/2015	Securities and exchange Board of India Vs Sevars Agro Forestry Ltd and 3 others	
11	SEBI SPL CASE	100233/2015	Securities and exchange Board of India Vs Abhay Anant Shastri	
12	SEBI SPL CASE	100249/2015	Securities and exchange Board of India Vs Dinesh Dalmia Technology Trust	
13	SEBI SPL CASE	100254/2015	Securities and exchange Board of India Vs MS. Kshitiz Investment and Capital Market	
14	SEBI SPL CASE	100006/2016	Securities and exchange board of India Vs M/s.Harit Kranti Agro Forestry Ltd and others 3.	

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<u>HEARING</u>				
1	SEBI MA	100789/2020	Securities and Exchange Board of India Vs Zodiac Solutions	Madhukar P. Dalvi
<u>EVIDENCE</u>				
2	SEBI SPL CASE	100204/2014	Securities and Exchange Board of India Vs Luminant Investments Pvt. Ltd. and 4 Ors.	
3	SEBI SPL CASE	100206/2014	Securities and Exchange Board of India Vs Gibs Computers Ltd.	
4	SEBI SPL CASE	100025/2015	Securities and Exchange Board of India Vs Rajesh N. Jhaveri	Sharad Bansode
5	SEBI SPL CASE	100071/2015	Securities and Exchange Board of India Vs Shri. Mahendra A. Shah	
6	SEBI SPL CASE	100201/2015	Securities and exchange Board of India Vs Shree Parshwa Finance	
7	SEBI SPL CASE	100028/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. MAHENDRA A SHAH	
8	SEBI SPL CASE	100060/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. SHREE PARSHWA FINANCE	
<u>APPEARANCE</u>				
9	SEBI SPL CASE	100014/2019	SEBI Vs VERTEX SPINNING LIIMITED AND ORS.17	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL.CASE	273/2020	SEBI Vs M/S. ANMOL FINANCE COMPANY	PP
			<u>STEPS</u>	
11	SEBI SPL CASE	100043/2015	Securities and Exchange Board of India Vs Optimates Textiles Industries Ltd. and 11 ors.	
			(Main Matter SEBI MA/0100183/2014)	
			<u>REPORT</u>	
12	SEBI SPL CASE	100125/2014	Securities and Exchange Board of India Vs Arihant Costgri Ltd. and Anr.	
13	SEBI SPL CASE	100134/2014	Securities and Exchange Board of India Vs Green Gold Agro Development Ltd. and Ors.	
14	SEBI SPL CASE	100140/2014	Securities and Exchange Board of India Vs Alkan Prjoect Pvt. Ltd. and Anr.	
15	SEBI SPL CASE	100196/2014	Securities and Exchange Board of India Vs Ms Omega Ag. Seeds Ltd. and Ors.	
16	SEBI SPL CASE	100042/2015	Securities and Exchange Board of India Vs Claud Monsurate	
17	SEBI SPL CASE	100030/2018	Securities and Exchange Board Of India Vs Balasaheb J. Kamble	
18	SPL.CASE	222/2020	SEBI Vs N.R.MERCHANTILES PVT. LTD.	pp

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SEBI SPL CASE	100190/2015	Securities and Exchange Board of India Vs MS. Soundcraft Industries Ltd. and 1 other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100010/2019	HANSRAJ TARACHANAL AGARWAL.....(COMPLAINANT) Vs BABUBHAI PURUSHOTTAMDAS, STOCK BROKER PVT. LTD.....ORS 6	Agarwal
<u>CHARGE</u>				
2	SEBI SPL CASE	100137/2014	Securities and Exchange Board of India Vs Consent Financial Serucities Ltd. and Anr.	
3	SEBI SPL CASE	100443/2014	Securities and Exchange Board of India Vs Kajol Impex ltd. and ors	S. R. Rajan
4	SEBI SPL CASE	100025/2019	SECURITIES AND EXCHANGE BOARD OF INDIA Vs KAUSHIK NAMJI MARU	pp
5	SEBI SPL CASE	100015/2019	SEBI Vs NANDKISHOR PANCHAL	PP
6	SEBI SPL CASE	100016/2019	SEBI Vs SANDIP MURKAR	PP
<u>ORDER</u>				
7	SEBI SPL CASE	100222/2015	Securities and exchange Board of India Vs Gondwana Farms and forest limited and 3 others	
<u>DOCUMENTS</u>				
8	SEBI SPL CASE	100046/2014	Securities and Exchange Board of India Vs Ms. Parasnath Plantation and Resorts Ltd. and Ors.	
<u>APPEARANCE</u>				
9	SEBI SPL CASE	100090/2014	Securities and Exchange Board of India Vs MBA Strategic Consuting Pvt. Ltd. and Ors.	

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10	SEBI SPL CASE	100345/2014	Securities and Exchange Board of India Vs Brijlaxmi Leasing and finance Ltd and ors 3	Deena Sarangadharan
11	SEBI SPL CASE	100078/2015	Securities and Exchange Board of India Vs Ms. Roopalben Nareshbhai Panchal and 33 ors.	
<u>STEPS</u>				
12	SEBI SPL CASE	100178/2015	Securities and Exchange Board of India Vs Ms. Usha Ispat Ltd., and 3 others.	
13	SEBI SPL CASE	100063/2016	Securities and Exchange Board of India Vs Mindvison Capital Ltd. and 3 ors	
14	SPL.CASE	225/2020	SEBI Vs SANTOSH ROHIDAS JAGTAP	PP
15	SPL.CASE	231/2020	SEBI Vs LAXMANBHAI PATEL	pp
16	SPL.CASE	232/2020	SEBI Vs M/S SANGAM AGRO AGENCIES PVT. LTD.OTH 3	pp